

C.C. No. 354/19

CBI VS. Rakesh Tiwari & Ors.

25.09.2020

Application has been taken up through video conferencing hosted by Sh. R. C. Verma, Reader of this Court pursuant to the directions received from the Hon'ble High Court vide Order Nos. 26/DHC/2020 dated 30.07.2020 & 322/RG/DHC/2020 dated 15.08.2020 and in compliance of order bearing No. 417/RG/DHC/2020 dated 27.08.2020.

Present: Sh. Om Prakash Ld. PP for CBI.

Ms. Astha Ld. Counsel for applicant Neeraj Raja Kochhar.

An application dated 24.09.2020 seeking permission to travel to an additional country i.e Bulgaria has been filed by Neeraj Raja Kochhar.

Ld. PP for CBI seeks time to file the reply to the above said application.

Let the matter be put up on **03.10.2020** for filing of reply on behalf of CBI. Ld. Counsel for the applicant is also directed to file the supporting documents regarding the business of the applicant in Bulgaria.

In the meantime, Ahlmad is directed to get the case file scanned.

This order be uploaded by the Reader on the official website.

(AMIT KUMAR)
Special Judge, PC Act, CBI-04,
RADC/ND/25.09.2020

C.C. No. 112/19

CBI VS. V. K. JOLLY & ORS.

25.09.2020

Matter has been taken up through video conferencing hosted by Sh. R. C. Verma, Reader of this Court pursuant to the directions received from the Hon'ble High Court vide Order Nos. 26/DHC/2020 dated 30.07.2020 & 322/RG/DHC/2020 dated 15.08.2020 and in compliance of order bearing No. 417/RG/DHC/2020 dated 27.08.2020.

Present: Sh. Om Prakash Ld. PP for CBI.

A-1 V. K. Jolly in person.

A-2 D. K. Malhotra along with Sh. I. D. Vaid and Sh. Rajneesh Shukla Advocates.

A-3 Ashok Goenka, A-4 Suraj Goenka, A-5 Lata Rani Goenka and A-6 Mayur Goenka along with Sh. Tarun Sharma Advocate.

Matter was at the stage of final arguments.

Part arguments advanced by Ld. PP for the CBI. He seeks adjournment for addressing further arguments on the ground that he could not inspect the documents on court record due to self isolation.

On request, let the matter be fixed for addressing further final arguments on behalf of Prosecution as well as for filing of written submissions and their consent on **06.10.2020**.

In the meantime, Ahlmad is directed to get the case file scanned. This order be uploaded by the Reader on the official website.

(AMIT KUMAR)
Special Judge, PC Act, CBI-04,
RADC/ND/25.09.2020